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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.NO.2918/2003

New Delhi this the 17th day of May, 2004

Hon'ble Shri Justice V.S.Agarwal, Chairman
Hon'ble Shri S. A. Singh, Member (A)

RK Shami,
C-35, Kendriya Vihar,
Sector-51, NOIDA-201301
(Ph:95120-2481362(R), 23034170(0))
(By advocate: Shri G.K.Agarwal)

...Applicant.

VERSUS

1. Union of India thro'
Secretary, Ministry of Urban
Development & Poverty Alleviation
Nirman Bhawan,
New Delhi-110011.
2. The Secretary,
Union Public Service Commission,
Shahjehan Rd,
New Delhi-110011.
3. NK Garg,
Superintending Engr(Civil),
CPWD, Vigyan Bhawan Central Circle,
New Delhi-110011.

... Respondents.

(By advocate: Shri D.S.Mahendru for respondent no.1)

O R D E R (ORAL)

Shri Justice V.S.Agarwal:

Learned counsel for the applicant states that during the pendency of the present OA the applicant has been promoted to the post of Superintending Engineer (Civil) in the review departmental promotion committee meeting. He states that arrears should be paid to the applicant.

2. Keeping in view the facts that learned counsel for the applicant seeks permission to withdraw the application. Applicant submitted that he will make a representation in

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detail pertaining to arrears. Respondents should consider it and thereafter if need arises would take recourse under the law. Allowed as prayed.

3. Subject to aforesaid, the OA is dismissed as withdrawn.



(S.A.Singh)
Member(A)



(V.S. Aggarwal)
Chairman

/kdr/